

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14506-14507/2014

[Arising out of impugned final judgment and order dated 28-03-2014 in CN No. 572/2001 28-03-2014 in CN No. 545/2001 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

BALRAM & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM (DEAD) THROUGH LRS AND ORS.

Respondent(s)

Date : 12-12-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Praveen Chaturvedi, AOR
Mr. Vinay Navare, Sr. Adv.
Mr. Mahesh Kumar Tiwari, Adv.
Mr. Bishnu Prasad Tiwari, Adv.
Mr. Deevansh Aggarwal, Adv.
Mr. Suhash Kadam, Adv.

For Respondent(s) Ms. Jaikriti S. Jadeja, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not take up.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)